

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 18 of 2019

IN THE MATTER OF:

Godrej & Boyce Manufacturing Co. Ltd.Appellant

Vs.

Competition Commission of India & Ors.Respondents

With

Competition Appeal (AT) No. 19 of 2019

IN THE MATTER OF:

Rajiv Jhangiani & Ors.Appellants

Vs.

Competition Commission of India & Ors.Respondents

Present :

For Appellant: Mr. Rajshekhar Rao, Mr. Gautam Chawla, Mr. Rishabh Juneja, Ms. Aarushi Jain, Mr. Areeb Amanullah, Advocates

For Respondents: Mr. Karan Chandhiok, Ms. Shruthi Rao, Mr. Salman Qureshi, Advocates for R-2 and R-3

O R D E R

08.07.2019 - The appeal(s) are admitted for hearing. Respondents have appeared. The Pleading is complete.

....contd.

Post both these appeal(s) for hearing on **26th August, 2019 at 2.00 P.M.**
before the first Bench.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ss/sk

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